

to rebuild the confidence and hope among the people of Punjab; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Yes, Sir The Government has taken steps for rehabilitation of post-Blue Star Army deserters and for prosecution of those guilty in November, 1984 riots. Side by side, operations against terrorists are being continued and raids are also being continued at the hide-outs of the terrorists to arrest them and their harbourers and to flush out illicit arms and ammunition. These measures are aimed at rebuilding the confidence and hope among the people of the Punjab.

**Reported Statement by Adviser to Iranian Foreign Minister**

1738. SHRI YADVENDRA DATT  
SHRI JANARDHAN  
POOJARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the reported statement of the Adviser to the Iranian Foreign Minister made in an interview to a Pakistani Journal "The Herald"; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) Government have noted the statement.

[Translation]

**Regularisation of Casual Workers in Railway Mail Service in New Delhi**

1739. SHRI YADVENDRA DATT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Supreme Court had ruled that there should be equal pay for equal work and services of casual workers should be regularised after six months; and

(b) if so, the time by which Government propose to regularise the services of daily wage workers in Railway Mail Service, New Delhi.

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Casual workers are paid at the rates as directed by Hon'ble Court in its Judgement at 27.10.87. The said judgement did not stipulate a specific time for their regularisation.

(b) In view of (a), no specific time limit can be prescribed.

[English]

**Construction of Fishing Jetty at Pathara in Orissa**

1740. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Fishing Jetty is under construction at Pathara in Ganjam district of Orissa;

(b) if so, when it is likely to be ready, and

(c) the amount spent on that project as on 31st December, 1989?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) According to the information furnished by the Government of Orissa, the jetty is likely to be ready by the end of March, 1990.

(c) An amount of Rs. 3,83,457 has been spent on the project as on 31st December, 1989.

<i>Name of the Department</i>	<i>Amount in Rs.</i>
	2
(i) Revenue	9,67,872
(ii) Police	3,85,004
(iii) Tourism	1,30,800
(iv) Excise and Taxation	41,100
(v) Haryana Urban Development Agency	23,000
(vi) Haryana State Electricity Board	1,23,068
(vii) Faridabad Complex	82,000
(viii) Haryana Marketing Board	5,521
<b>Total Rs.</b>	<b>17,58,365</b>

(b) The outstanding dues are pursued at various levels viz. Districts Area offices and Circle offices. Most of the dues pertain to Law and Order, and essential services/ authorities. The Chief General Manager Haryana has brought the outstandings to the notice of the Chief Secretary for early payment.

**Pending Dues of Telephone Bills from Haryana**

1741. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount of telephone dues outstanding against various departments of the Government of Haryana; and

(b) the steps taken to recover them?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The amount of telephone bills outstanding against various departments of Haryana Government as on 28.2.1990 is as under:—

**Computation of loss of cash crops**

1742. SHRI S. KRISHNA KUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Kerala Government has suggested a new formulae to compute the